

Sidhartha Buildhome Private Limited
(Undergoing Corporate Insolvency Resolution Process)

Financial Creditors as on Insolvency Commencement Date i.e. 04.03.2021
(Verified/Modified upto 02.04.2021)

S.No.	Name of Financial Creditor	Amount Claimed (In INR)	Amount Admitted (In INR)	Details of Security
1.	Punjab National Bank	110,31,36,105	110,31,36,105	Kindly refer to Note-1 below
2.	Punjab & Sind Bank	63,49,66,269	63,49,66,269	Kindly refer to Note-2 below
3.	Financial Creditors in a Class (kindly refer to Annexure-3)	7,063,763,874	5,781,004,360	-
	Total	8,801,866,248	7,519,106,734	

NOTE-1

DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB NATIONAL BANK
As on Insolvency commencement date 04.03.2021

1. Exclusive Charge on the fixed and movable asset of the Estella Project. Equitable mortgage on the Estella Project land belongs to Ish Kripa Properties Pvt Ltd measuring 9.225 acres & construction thereon.
2. **Personal Guarantee**
 - Mr. Sidharth Chauhan
 - Mr. Randhir Singh
3. **Corporate Guarantee**
Corporate Guarantee of Ish Kripa Properties Pvt Ltd

NOTE-2

DETAIL OF SECURITY INTEREST IN FAVOUR OF PUNJAB AND SIND BANK
As on Insolvency commencement date 04.03.2021

1. Exclusive charge by way of Equitable Mortgage of project land along with proposed superstructure thereon falling under Phase II admeasuring 4.647 acres in the revenue estate of village Wazirpur, situated at Sector-95, Tehsil & Distt-Gurgaon, Haryana.

